

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3192  
(To be answered on the 12<sup>th</sup> March 2020)**

**PRIVATISATION OF AIR INDIA**

**3192. SHRI THIRUNAVUKKARASAR SU:**

**Will the Minister of CIVIL AVIATION**

नागर विमानन मंत्री

**be pleased to state:-**

**(a) whether the Government proposes to replace the existing staff of Air India after its disinvestment; and**

**(b) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

**(Shri Hardeep Singh Puri)**

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**(a) and (b): The interest of the employees of Air India will be safeguarded in accordance with the guidelines of Department of Investment and Public Asset Management, Ministry of Finance on strategic disinvestment of CPSEs and same will be reflected in the Share Purchase Agreement to be signed with new owner.**

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